IN THE HIGH COURT OF JHARKHAND AT RANCHI
L. P. A. No. 506 of 2019

The State of Jharkhand and others .... **Appellants**
Versus
Mahendra Gope and others .... **Respondents**

CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD

For the Appellants : Mr. Sharad Kaushal, A.C. to A.A.G.-III
For the Respondents: Mr. Gaurav Raj, Advocate

Oral Order

05 / Dated : 08.09.2021

As prayed on behalf of the appellants-State on the ground of non-availability of Mr. Ashutosh Anand, learned A.A.G.-III, who is arguing counsel in this matter, let this matter be posted on 24.09.2021.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)

VK/AKT